

Subject: STREAMLINE WASTE MANAGEMENT SYSTEMS ACROSS ALL MUNICIPAL COUNCILS AND VILLAGE PANCHAYATS.

Unstarred LAQ No. 063 tabled by Shri. Krishna Salkar, MLA to be answered on 16-01-2026.

QUESTION

WILL the Minister for Waste Management be pleased to state:

- a. the specific steps that are being taken by the Goa Waste Management Corporation (GWMC) to streamline and strengthen waste management systems across all Municipal Councils and Village Panchayats in the State as on date;

ANSWER

By Shri Atanasio Monserrate
Hon'ble Minister for Science and
Technology and Waste Management.

Sir, the Goa Waste Management Corporation (GWMC), established in 2016 by the Government of Goa as a Special Purpose Vehicle under the administrative control of the Department of Science & Technology and Waste Management, is entrusted with facilitating the scientific management of various waste streams in the State. The Corporation oversees solid waste, e-waste, biomedical waste, hazardous waste, construction and demolition waste, and other waste categories, with the objective of ensuring a clean, sustainable and waste free Goa.

At present, the Integrated Solid Waste Management Facility at Saligao, North Goa, operational since 2016, scientifically treats 250 tons of waste daily and generates approximately 28,000 units of electricity along with 7-8 tons of compost per day, while the Integrated Solid Waste Management Facility at Cacora, South Goa, operational since May 2022, scientifically treats 100 tons of waste per day and generates nearly 10,000 units of electricity and 2-3 tons of compost daily.

The Common Biomedical Waste

Treatment Facility at Kundaim IDC, Ponda, scientifically treats approximately 4 to 5 tonnes of biomedical waste per day generated from over 1,700 healthcare units across the State. The Common Hazardous Waste Treatment, Storage and Disposal Facility at Pissurlem comprises a secured landfill with a capacity of 25,000 tonnes per annum and an incineration facility with a capacity of 1.5 tonnes per hour, ensuring safe and scientific disposal of hazardous waste.

GWMC also carries out Secondary Dry Waste Collection from Village Panchayats and Educational Institutions to ensure systematic collection and disposal of dry waste.

4-way waste segregation is implemented in more than 400 schools across the State to promote waste segregation, where students sort waste into dedicated bins provided by GWMC i.e. Plastic, Paper/Cardboard, Glass/Metal and Non-recyclable waste.

GWMC assist Village Panchayats and Municipal Councils in the transportation of non-recyclables waste (Refused Derived Fuel - RDF) to co-processing units in Goa and Karnataka.

The Goa Waste Management Corporation (GWMC) has carried out empanelment of contractors/agencies to provide waste management services for Village Panchayats and Municipalities in Goa. The empanelment aims to smoothen the

process of collection of waste, prevent dumping of waste, and ensure waste is collected scientifically.

b. whether the GWMC is conducting awareness and outreach programmes to educate citizens on proper waste segregation and scientific waste disposal; if so, the details of such programmes, including the areas covered and the frequency thereof as on date;

Yes Sir, the details of Awareness drives conducted by GWMC is enclosed as **Annexure-I**. Also, as part of promoting scientific treatment and disposal in the State GWMC facilitate visits of School Students and educational institutes to the GWMC's Integrated Solid Waste Management Facilities in North and South Goa, the details of the same is enclosed as **Annexure-II**.

c. whether the GWMC has made it mandatory for housing societies, educational institutions, hotels, commercial establishments and other bulk waste generators to manage and dispose of their own waste in accordance with prescribed waste management guidelines;

No Sir, as per Solid Waste Management Rules 2016, it is the responsibility of the local bodies i.e., village panchayats and municipalities to issue such guidelines through by-laws.

i. If so, the details of the guidelines being enforced with regard to waste segregation, on-site composting of wet waste, and safe disposal of dry waste;

ii. The name of places/areas where such guidelines have already been implemented; and

iii. The mechanism in place to monitor compliance and take action against defaulters?